

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated: Guwahati the 28th March, 2022

NO.HC.VII-122/2018(Pt.)/2059/A ### On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to nominate Dr. Manash Baruah, Member, MACT, Nalbari (**under transfer as District and Sessions Judge, Nalbari**) as **Coordinator** and Sri Utpal Kalita, U.D. Assistant, O/o the District & Sessions Judge, Sonitpur, Tezpur and Sri Nilutpal Hazarika, L.D. Assistant, O/o the Chief Judicial Magistrate, Golaghat, as **Resource Persons** for "*Two days Master Trainer Programme on Electronic Case Management Tools (ECMT) & Updated Features of CIS (ECT-3-2022)*" for the Systems Officers & Systems Assistants of the Subordinate Courts of Assam, scheduled to be held on **09.04.2022** & **10.04.2022** at the Judicial Academy, Assam.

NO.HC.VII-122/2018(Pt.)/2060/A ### On recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to nominate the following **Systems Officers & Systems Assistants** of the Subordinate Courts of Assam, for "*Two days Master Trainer Programme on Electronic Case Management Tools (ECMT) & Updated Features of CIS (ECT-3-2022)*", scheduled to be held on **09.04.2022** & **10.04.2022** at the Judicial Academy, Assam.

| SI No. | Name of Employee | Designation | Establishments |
|--------|---------------------------|-------------------|---------------------------------------|
| 1. | Sri Nikun Kalita | Systems Assistant | District & Sessions Judge, Baksa |
| 2. | Smti. Deepti Dhadumia | Systems Officer | District & Sessions Judge, Barpeta |
| 3. | Sri Maniruddin Mansuri | Systems Officer | District & Sessions Judge, Bongaigaon |
| 4. | Sri Sandip Biswas | Systems Assistant | District & Sessions Judge, Cachar |
| 5. | Smti. Roselin Shyam | Systems Assistant | District & Sessions Judge, Charaideo |
| 6. | Shri Rafiqul Islam Ansary | Systems Assistant | District & Sessions Judge, Chirang |
| 7. | Shri Rajib Sahariah | Systems Officer | District & Sessions Judge, Darrang |
| 8. | Shri Amar Jyoti Das | Systems Assistant | District & Sessions Judge, Dhemaji |
| 9. | Shri Durjoy Kr. Nath | Systems Officer | District & Sessions Judge, Dhubri |
| 10. | Shri Yuga Sunder | Systems Officer | District & Sessions Judge, |

| | Gogoi | | Dibrugarh |
|-----|---------------------------------|-------------------|---|
| 11. | Shri Prabal Medhi | Systems Officer | District & Sessions Judge, Dima Hasao |
| 12. | Shri Mrinal Kanti Das | Systems Officer | District & Sessions Judge, Goalpara |
| 13. | Shri Juganta Jaradhara | Systems Officer | District & Sessions Judge, Golaghat |
| 14. | Shri Prabeer Biswas | Systems Assistant | District & Sessions Judge, Hailakandi |
| 15. | Shri Rejaul Ahmed Pathan | Systems Officer | District & Sessions Judge, Hojai |
| 16. | Shri Manjul Kumar Nath | Systems Officer | District & Sessions Judge, Jorhat |
| 17. | Shri Kishor Talukdar | Systems Officer | District & Sessions Judge, Kamrup (M) |
| 18. | Smti. Udesha Deka | Systems Assistant | District & Sessions Judge, Kamrup |
| 19. | Shri Dhrubajyoti Saikia | Systems Officer | District & Sessions Judge, Karbi Anglong |
| 20. | Shri Mohammed Bilal | Systems Officer | District & Sessions Judge, Karimganj |
| 21. | Shri Monowar Hussain | Systems Assistant | District & Sessions Judge, Kokrajhar |
| 22. | Smti. Priyanka Bora | Systems Officer | District & Sessions Judge, Lakhimpur |
| 23. | Shri Mahbub Ali Ahmed | Systems Officer | District & Sessions Judge, Morigaon |
| 24. | Shri Abhijit Dutta | Systems Officer | District & Sessions Judge, Nagaon |
| 25. | Shri Samarjit Baishya | Systems Officer | District & Sessions Judge, Nalbari |
| 26. | Shri Jitul Borah | Systems Officer | District & Sessions Judge, Sivasagar |
| 27. | Shri Dhruba Jyoti Bora | Systems Officer | District & Sessions Judge, Sonitpur, Tezpur |
| 28. | Shri Abhijit Borah | Systems Assistant | District & Sessions Judge, Tinsukia |
| 29. | Shri Sasanka Sekhar Chakraborty | Systems Assistant | District & Sessions Judge, Udalguri |
| 30. | Shri Mehedi Hassan Prodhani | Systems Assistant | District & Sessions Judge, South Salmara |

The nominated participants are accordingly, directed to report at the Judicial Academy at 9:30 A.M. positively on 09-04-2022 and 10-04-2022.

By Order,
Sd/- R.A. Tapadar
REGISTRAR (JUDICIAL)

Memo No.HC.VII-122/2018(Pt.)/ 2061-2077 /A, Date:28-03-2022

Copy forwarded for information & necessary action to:

1. Smti. R. Arulmozhiselvi, Member (Human Resources), e-Committee, Supreme Court of India, New Delhi.

2. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.
The Officer is placed on deputation for the program on condition that (a) the Officer will be treated as on duty during the training period & (b) he will be entitled T.A. & D.A. as admissible under the Rules.
4. The Registrar (Admin./Vigilance/Estt.), Gauhati High Court, Guwahati.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The District & Sessions Judge,
Baksa/Barpeta/Bongaigaon/Cachar/Charaideo/Chirang/Darrang/Dhemaji/Dhubri/Dibrugarh/Dima Hasao/Goalpara/Golaghat/Hailakandi/Hojai/Jorhat/Kamrup(M)/Kamrup/Karimganj/Karbi Anglong/Kokrajhar/Lakhimpur/Morigaon/Nagaon/Nalbari/Sivasagar/Sonitpur/Tinsukia/Udalguri/South Salmara-Mankachar.
(He/She is requested to circulate this Notification amongst the nominated participants. Further, the District & Sessions Judges of Sonitpur and Golaghat are requested to inform the Resource Persons accordingly).
7. Dr. Manash Baruah, Member, MACT, Nalbari.
(under transfer as District and Sessions Judge, Nalbari)
The Officer is placed on deputation for the program on condition that (a) the Officer shall be treated as on duty during the training period & (b) he will be entitled to T.A. & D.A. as admissible under the Rules.
8. The Joint Registrar (Judl./ PM & P), Gauhati High Court, Guwahati.
9. The Deputy Registrar, Finance, Gauhati High Court, Guwahati.
10. The Treasury Officer,
Baksa/Barpeta/Bongaigaon/Cachar/Charaideo/Chirang/Darrang/Dhemaji/ Dhubri/ Dibrugarh/ Dima Hasao/ Goalpara/ Golaghat/ Hailakandi/Hojai/Jorhat/Kamrup(M)/Kamrup/Karimganj/ Karbi Anglong/Kokrajhar/Lakhimpur/Morigaon/Nagaon/Nalbari/Sivasagar/Sonitpur/Tinsukia/Udalguri/South Salmara-Mankachar.
(The nominated Court Officials will be treated as on duty during the training period and they will be entitled to TA as admissible under the Rules)
11. The Project Manager, Gauhati High Court, Guwahati.
(He is requested to upload the notification immediately in the official website of the Gauhati High Court, Guwahati).
12. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy, Assam.
13. The P.S. to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.

14. Sri Utpal Kalita, U.D. Assistant, O/o the District and Sessions Judge, Sonitpur, Tezpur.
15. Sri Nilutpal Hazarika, L.D. Assistant, O/o the Chief Judicial Magistrate, Golaghat.

(The Resource Persons are directed to report the Judicial Academy, Assam on 08.04.2022 at 3:00 P.M. positively)

16. The nominated participants concerned.

*The nominated participants are to intimate their travel plan, in the format given below, to the Judicial Academy, Assam by e-mail at ja@assam.gov.in on or before **01.04.2022**, to enable the Academy to arrange for accommodation at **"SVD House" (near LGBI Airport), Garal village, New Airport Road, Guwahati.***

| Name and Designation | Mobile No. (in use) | Date of arrival | Time of Arrival | Date of Departure | Time of Departure |
|----------------------|---------------------|-----------------|-----------------|-------------------|-------------------|
| | | | | | |

*The participants, who require assistance to reach the place of accommodation [i.e. **"SVD House" (near LGBI Airport), Garal village, New Airport Road**] are to report to the Judicial Academy, Assam at Amingaon at 4:00 P.M. positively on 08.04.2022. Arrangements have been made by the Judicial Academy, Assam for transportation of the participants from SVD House to the Judicial Academy and vice-versa.*

17. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

R. A. Faruque
28.03.22
REGISTRAR (JUDICIAL)